COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 238 OF 2017

Dated: 18th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

GRIDCO Ltd. Appellant(s)

Vs.

NTPC Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley

Counsel for the Respondent(s) : Ms. Poorva Saigal

Mr. Shubham Arya

Mr. Arvind Kumar Dubey for R-1

Mr. Daleep Dhyani *for*Mr. Pradeep Misra for R-9

Mr. Vishal Anand

Mr. Rahul Kinra for R-15 to 17

Mr. S. Vallinayagam for R-22

ORDER

Learned counsel for the appellant seeks two weeks time to file affidavit of service.

List the matter on <u>30.10.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson